

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/2780/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
Member, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 28th April, 2022.

Sub:- **Restricted holiday.**

Ref:- Your letter No.MACT2K/2246/22 dated 27.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 29.04.2022**, as prayed for. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/2781-82/A, dated 28.04.2022

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. ~~The Project Manager, Gauhati High Court~~


JT. REGISTRAR (VIGILANCE)